

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-103  
IB - 3197/ND/2019

IN THE MATTER OF:

M/s Punjab National Bank  
Vs  
M/s Rakheja Fashions Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 03.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)


MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

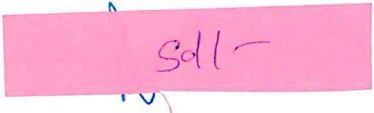
PRESENT:

For the Applicant :  
For the Respondent :

ORDER

None present on behalf of both the parties even on the revised call. In the interest of justice, adjourn the case to 17.12.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

LV